

IN THE NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD
DIVISION BENCH
COURT - I

ITEM No.210
Appeal/5(AHM)2024

Proceedings under Section 252 of Co. Act, 2013

IN THE MATTER OF:

MANGALBHAI MATHURDAS PATEL - VIRAL ALLOYS
PRIVATE LIMITED

.....Applicant

Vs

.....Respondent

REGISTRAR OF COMPANIES & Anr.

Order delivered on 02/05/2024

Coram:

Mr. Shammi Khan, Hon'ble Member(J)
Mr. Sameer Kakar, Hon'ble Member(T)

PRESENT:

For the Applicant : Mr. Fakhruddin, Advocate
For the Registrar of Companies : Ms. Rupa Sutar, Dy. Roc

ORDER

A new Counsel appears in virtual mode while sitting in the car, which is not permissible.

Learned Counsel for the applicant is directed to appear in a proper manner on the next date of hearing.

Re-list on 20.06.2024.

-sd-

SAMEER KAKAR
MEMBER (TECHNICAL)

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SHAMMI KHAN
MEMBER (JUDICIAL)